

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.956 of 2012

(Arising out of OIO-30-31/COMMR/AKG/AHD-II/2012 dated 12/11/2012 passed by
Commissioner of Central Excise-AHMEDABAD-II)

Govindbhai Myatra

Nagarpalika Shopping Centre, Keshod,
Junagadh, Gujarat

.....Appellant

VERSUS

C.C.E.-Ahmedabad-ii

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad, Gujarat-380009

.....Respondent

APPEARANCE:

Shri Paresh Sheth, Advocate for the Appellant

Shri. R P Parekh, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 19.09.2022
DATE OF DECISION: 19.09.2022

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 955 of 2012.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul